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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ W.P.(C) 11262/2020 & CM APPL. 35092/2020

ABHIJIT MISHRA

..... Petitioner

Through: Petitioner in person.

versus

UIDAI & ORS.

..... Respondents

Through: None.

CORAM:

HON'BLE MR. JUSTICE VIBHU BAKHRU

HON'BLE MR. JUSTICE PRATEEK JALAN

ORDER

% **31.12.2020**

[Hearing held through video conferencing]

1. The petitioner shall file an affidavit affirming as to how many petitions in the nature of Public Interest Litigation have been filed (including those withdrawn and/or disposed of) by him prior to this petition and the status of those PIL's.
2. List on 14.01.2021.

**VIBHU BAKHRU
(VACATION JUDGE)**

**PRATEEK JALAN
(VACATION JUDGE)**

DECEMBER 31, 2020

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